

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**

**(Office of the Registrar Judicial at Jammu)**

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**Subject: Assignment of Review Petitions to the different Hon'ble Division Benches, pending disposal before the Jammu Wing of High Court.**

**ORDER**

**No: 211 /RJ/HCWJ/2025**

**Dated: 15.07.2025**

In order to expedite the disposal of Review Petitions arising out of the Judgments/Orders passed by the Hon'ble Division Benches, members of which have either demitted their office or have been transferred, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign such Review Petitions, the list of which is appended herewith as "Annexure A (colly) and Annexure B (colly)" respectively, to the Hon'ble Division Bench-I and Hon'ble Division Bench-II.

**By Order**


  
(Sandeep Kour)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu  
15/7/2025

**No: 1640-47/RJ/HCWJ/2025**

**Dated: 15.07.2025**

**Copy of the above order is forwarded to the:**

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
4. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for kind information of their Lordships.
- ✓ 5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In-charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Civil, Criminal, Arbitration/ SWP/ WP (C)/LPA, PIL/ OWP Section, for information and necessary action.
8. Order file.

  
Registrar Judicial  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu  
15/7/2025

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Annexure-“A”

**Review Petitions assigned to Hon'ble Division Bench-I**

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	RPLPA	6	2009	RESIDENTS OF CHANNI HIMMAT AND ANR.	STATE TIL HOUSING AND ANR.
2.	RPLPA	39	2013	BIMLA DEVI STATE TIL P.M.G.S.Y.	STATE OF JAMMU AND KASHMIR TIL SECRETARY, SOCIAL WELFARE DEPARTMENT, CIVIL SECRETARIAT
3.	RPLPA	11	2015		BANSI LAL AND ORS.
4.	RPLPA	8	2016	BALDEV SINGH	STATE TIL FOOD AND SUPPLIES AND ORS.
5.	RPLPA	4	2017	J.K.P.S.C.	KARTAR CHAND AND ORS.
6.	RPLPA	14	2017	SANJAY KUMAR AJIT KUMAR SINGH	STATE TIL HOME DEPTT. AND ORS.
7.	RPLPA	7	2018		U.O.I. TIL HOME SECY. AND ORS.
8.	RP	2	2019	SUDESH KUMAR M/S J.K. ALUMINIUM COMPANY AND ORS.	UNION OF INDIA TIL COMMANDANT
9.	RP	45	2019		STATE TIL INDUSTRIES AND COMMERCE DEPTT. AND ORS.
10.	RP	104	2021	YASH PAL	STATE OF JAMMU AND KASHMIR TIL SECRETARY HOME DEPTT AND OTHERS
11.	RP	21	2022	MANU KAPOOR UT OF J AND K TIL ITS COMMISSIONER SECRETARY TO GOVT YOUTH SERVICES AND SPORTS DEPARTMENT AND ANR	UNION TERRITORY OF JAMMU AND KASHMIR TIL SECRETARY EDUCATION DEPTT AND OTHERS.
12.	RP	114	2022		RAKI SHARMA
13.	RP	58	2023	UT OF J AND K TIL FINANCIAL COMMISSIONER ACS HOME DEPTT AND OTHERS	DALIP SINGH
14.	RP	5	2025	U.T. OF J AND K AND ORS.	MANJEET SINGH AND ORS.
15.	RP	6	2025	U.T. OF J AND K AND ORS.	VIKAS CHANDER
16.	RP	50	2021	SWARN KOUR	J AND K U.T. AND ORS.

Registrar Judicial  
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15/11/24

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Annexure-"B"

**Review Petitions assigned to Hon'ble Division Bench-II**

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1.	RP	13	2023	COMMISSIONER CUSTOMS AND CENTRAL EXCISE	M/S JSB ALUMINIUM IGC SIDCO SAMBA
2.	RP	97	2023	COMMISSIONER CUSTOMS AND CENTRAL EXCISE JAMMU	M/S JSB ALUMINIUM IGC SIDCO SAMBA
3.	RP	117	2021	USHA DEVI AND ORS.	UNION TERRITORY OF JAMMU AND KASHMIR THE SECRETARY HOUSING AND URBAN DEV DEPTT AND OTHERS
4.	RP	37	2022	VINOD KUMAR MEHRA	UNION TERRITORY OF JAMMU AND KASHMIR THE SECRETARY HOUSING AND URBAN DEV DEPTT AND OTHERS
5.	RP	72	2022	IL AND FS TRANSPORTATION NETWORK LTD KRISHNA BUBNA	IRSHAD HUSSAIN AND OTHERS
6.	RPSW	5	2018	SURESH KUMARI	STATE TIE EDUCATION DEPTT AND ANR.
7.	RP	29	2024	JASVINDER SINGH AND OTHERS	U T OF J AND K THE FINANCIAL COMMISSIONER HOME DEPTT AND OTHERS

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